

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 01st APRIL, 2024, 10:30 A.M.

CP (IB) No. 9/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Prahalad Kumar Agarwal
Under Section	95 (1) IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Ms. Preeti Singh, Adv. } RP

For Respondent (s) :

ORDER

Both sides counsel present. At the request of the Bar Association, on account of Utkal Diwas, matter adjourned. List the matter on 28.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)